

1	2	3
17.	Manipur	0
18.	Mizoram	0
19.	Nagaland	0
20.	Odisha	621
21.	Puducherry	7
22.	Punjab	606
23.	Rajasthan	1203
24.	Tamil Nadu	952
25.	Tripura	8
26.	Uttar Pradesh	1917
27.	Uttarakhand	70
28.	West Bengal	1006
TOTAL:		13530

Catering policy

2294. SHRI M.P. ACHUTHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government had earlier framed a catering policy *vide* their letter No. 2003 TG-III/600/5 dated 16th March, 2005; and

(b) if so, the item-wise details of catering, vending services, shifting of stalls and procedure for allotment of stall contracts etc. contained therein?

THE MINISTER OF STATE IN MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) A New Catering Policy, 2010 has been issued *vide* Commercial Circular No.35/2010 and letter No. 2009/TG-III/600/25 dated 21.07.2010 which supersedes the catering policy issued *vide* letter No. 2003/TG-III/600/5 dated 16.03.2005.

(b) Does not arise.

World class stations in Odisha

2295. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RAILWAYS be pleased to state by when the Ministry would implement the proposal of establishment of world class stations at the existing Cuttack, Puri and Bhubaneswar railway stations in Odisha?

THE MINISTER OF STATE IN MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): No time frame has been set for implementation of proposal of redevelopment of Puri and Bhubaneswar Railway Stations as world class stations.

Cuttack Railway Station has not been identified for development as world class station. However, Cuttack Station is identified for development of a Multi Functional Complex (MFC) which shall have facilities like shopping, food stalls, restaurants, book stalls, medicine and variety stores, etc.

Incident of throwing out passengers from railway coach

†2296. SHRI RAM VILAS PASWAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a few months back two students from Bihar, who were on their return journey after appearing in railway examination, were thrown out of a railway coach by some anti-social elements in Ahmedabad, Gujarat causing death of one of them;

(b) if so, the action taken so far in this regard;

(c) whether Government would provide a compensation of ₹ 15 lakh and a job in Railways to the family of the deceased; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) and (b) On 13.05.2012 at about 16.10 hrs., two students from Bihar who were travelling in the general compartment of train no. 16209 Ajmer - Mysore Express were pushed out of the train by 3 anti-social elements between Kanij and Mehmabad Railway stations. As a result one of them died at the spot and other sustained injury. Government Railway Police/Nadiad has registered a case *vide* crime no. 09/2012 dated 14.05.2012 under section 302, 307, 392, 394 Indian Penal Code against three unknown persons. No arrest has yet been made.

(c) and (d) Compensation is paid after a compensation claim case is filed by claimant or dependent of victim in Railway Claims Tribunal and a decree is awarded. The amount decreed by Railway Claims Tribunal is paid by Railway to claimants. No case has been initiated for providing job to family of the deceased as there is no provision in the rules.

Railway electrification projects

2297. DR. DILIP KUMAR TIRKEY: Will the Minister of RAILWAYS be pleased to state by when the Ministry would take up the electrification work of Vizianagaram-Rayagada-Damanjodi, Angul-Sambalpur-Jharsuguda B.G. Rail Link, and Haridaspur-Paradeep B.G. Rail Link to bring train operation of single track system?

†Original notice of the question was received in Hindi.